

## HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

### ABSTRACT

Holidays – Declaration of Public Holiday on Monday, the 3<sup>rd</sup> August, 2020, on the occasion of Sravana Purnima/ Rakhi Purnima, to the High Court of Andhra Pradesh; to the offices working under the administrative control of the High Court; and to the Subordinate Courts, Tribunals and Labour Courts working under the control of the High Court – NOTIFIED.

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ROC No.600/SO/2019

Dated: 31.07.2020

### **Notification No.15/SO/2020**

Read: 1) High Court's Notification No.31/SO/2019, dated 10.12.2019.  
2) High Court's Notification No.32/SO/2019, dated 10.12.2019.

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The High Court of Andhra Pradesh, having considered the representation dated 28.07.2020 of the Andhra Pradesh High Court Employees' Service Association, and in partial modification of the notifications read above, hereby notifies Public Holiday on **Monday, the 3<sup>rd</sup> August, 2020**, on the occasion of Sravana Purnima/ Rakhi Purnima, to the High Court of Andhra Pradesh; the offices working under the administrative control of the High Court (A.P. State Legal Services Authority, Mediation and Arbitration Centre and High Court Legal Services Committee) and to the Subordinate Courts in the State, including Tribunals and Labour Courts working under the control of the High Court.

  
**REGISTRAR GENERAL**

1. The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the Notification in High Court's website]
5. All the Unit Heads in the State of Andhra Pradesh.
6. All the Officers, High Court of Andhra Pradesh.
7. All the Section Heads, High Court of Andhra Pradesh.
8. The Director, Judicial Academy, Secunderabad.
9. The Member Secretary, A.P. State Legal Services Authority, High Court Building, Amaravati.
10. The Secretary, High Court Legal Service Committee, High Court Building, Amaravati.
11. The Director, High Court Mediation and Arbitration Centre, High Court Building, Amaravati.
12. The Advocate General, State of Andhra Pradesh.
13. The Secretary to Governor, State of Andhra Pradesh, Vijayawada.
14. The Chief Secretary to Government, Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravati.
15. The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravati.

16. The Registrar, A.P. Lokayukta, Hyderabad.
17. The Registrar, A.P. State Consumer Disputes Redressal Commission, Vijayawada.
18. The Chairman, Sales Tax Appellate Tribunal, Visakhapatnam.
19. The Special Judge for Trial of CBI Cases, Visakhapatnam.
20. The Presiding Officer, Labour Court, Anantapur; Guntur; and Visakhapatnam.
21. The Additional Registrar, Railway Claims Tribunal, Amaravati Bench, Arandalpet, Guntur.
22. The Assistant Registrar, Income Tax Appellate Tribunal, Visakhapatnam.
23. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
24. The Secretary General, Supreme Court of India, New Delhi.
25. The Registrars General, All High Courts in India.
26. The Secretary, Bar Council of A.P., High Court, Amaravati.
27. The Accountant General, Enikepadu, Vijayawada, Andhra Pradesh.
28. The Public Prosecutor, High Court of A.P., Amaravati.
29. The Administrative Officer, Government Pleaders' Office High Court of A.P., Amaravati.
30. The Administrator General and Official Trustee, High Court Building, Hyderabad.
31. The Director of Prosecutions, Vijayawada.
32. The Commissioner of Printing and Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada. Pin.520 011 (For Publication in the Gazette).
33. The President, High Court Advocates' Association, Amaravati.
34. The Secretary, Advocates' Clerks' Association, High Court of Andhra Pradesh.
35. The Commissioner, Information & Public Relations, Andhra Pradesh, RTC Bhavan, Vijayawada. (with a request to publish the notification in all local dailies)
36. The Director, All India Radio, Vijayawada.
37. The News Director, Doordarshan Kendra, Vijayawada.
38. The Editors, Eenadu, Deccan Chronical, Sakshi, Andhra Jyothi, Vaartha, The Hindu & Indian Express.
39. The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.
40. The Overseer, High Court of Andhra Pradesh.
41. SPARE.

With a request for making  
necessary announcement

For publication in the Newspaper

**PRL. DISTRICT DISTRICT & SESSIONS JUDGE'S COURT, PRAKASAM DISTRICT,  
ONGOLE.**

**Date:01-08-2020.**

Copy of Notification No:15/SO/2020 in ROC.No.600/SO/2019, Dt:31-07-2020 of the Hon'ble High Court of Andhra Pradesh is here with communicated to all the Courts working in the Unit of Prakasam, for information.

Sd/- P.Venkata Jyothirmai,  
Prl. District Judge,  
Ongole.

To  
All Courts working in the Unit of Prakasam.

Copy to:

The Sr. Superintendent, Accounts Branch, Prl.District Court, Ongole.\  
The System Officer, Prl. District Court,Ongole to place the same in the District Court website.